

(30)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

---

O.A. 622/94.

Dt. of Decision : 29.6.94.

Mr. M. Parvateeswar Rao .. Applicant

vs

1. Secretary, Ministry of Defence,  
'B' Wing, Sena Bhavan, New Delhi.
2. Director General, Defence Research  
Development Organisation, 'B' Wing,  
Sena Bhavan, New Delhi.
3. Director, Defence Research &  
Development Laboratories (DRDL),  
Chandrayanagutta, Hyderabad.
4. Director, Defence Electronics  
Research Laboratories (DLRL),  
Chandrayanagutta, Hyderabad.
5. Director, DMRL, Kanchanbagh,  
Hyderabad.
6. Chairman, DLS Management Committee,  
Kanchanbagh, Hyderabad.
7. Management Committee of Defence  
Laboratories Schools, Kanchanbagh,  
Hyderabad, represented by its  
Secretary. .. Respondents.

Counsel for the Applicant : Mr. V. Rajagopal Reddy for Smt. S. Rao.

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

Mr. P.B. Vijaya Kumar,  
for R 2 & 3.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

O.A.No.622/94.

Date of Judgement :

Judgement

X As per Hon'ble Shri A.B.Gorthi, Member (A) X

We have dismissed a similar O.A. (No.934/93) today by a separate order holding that the Defence Laboratories School is not amenable to our jurisdiction under Section 14 of the Administrative Tribunals Act, 1985. For the same reason, this O.A. too is hereby dismissed. It is open to the applicant to approach the appropriate forum for relief, if any.

2. No order as to costs.

( T.Chandrasekhar Reddy )  
Member (J).

( A.B.Gorthi )  
Member (A).

Dated: 27 June, 1994.

br.

*Amulya  
6/294*  
DEPUTY REGISTRAR(J)

To

1. The Secretary, Ministry of Defence,  
'B' Wing, Sena Bhavan, New Delhi.
2. The Director General, Defence Research  
Development Organisation, 'B' Wing,  
Sena Bhavan, New Delhi.
3. The Director, Defence Research & Development  
Labs (DRDL), Chandrayanagutta, Hyderabad.
4. The Director, Defence Electronics Research  
Labs (DERL), Chandrayanagutta, Hyderabad.
5. The Director, DMRL, Kanchanbagh, Hyderabad.
6. The Chairman, DLS Management Committee,  
Kanchanbagh, Hyderabad.
7. The Secretary, Management Committee of Defence Laboratories  
Schools, Kanchanbagh, Hyderabad.
8. One copy to Mr. V. Rajagopal Reddy, Advocate, CAT, Hyderabad.
9. One copy to Mr. N. R. Devraj, S<sup>R</sup>. CGSC, CAT, Hyderabad.
10. One copy to Mr. P. B. Vijaya Kumar, Advocate, CAT, Hyderabad.
11. One copy to Library, CAT, Hyderabad.
12. One spare copy.

YtKR

2nd page  
5/94

TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN  
AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)  
AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL.)  
AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: . 29.6.94. ✓

ORDER/JUDGMENT: ✓

---

M.A./R.A./C.A.No.

in  
O.A.NO. 622/94 ✓

T.A.NO. (W.P.NO. )

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with Directions.

Dismissed. ✓

Dismissed as Withdrawn.

Dismissed for default.

Rejected/Ordered.

No order as to costs.

